

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 88 OF 2011 &  
I.A. No. 157 of 2011**

**Dated 27<sup>th</sup> July, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

<b>PTC India Limited</b>	<b>....Appellant (s)</b>
<b>Versus</b>	
<b>Gujarat Electricity Regulatory Comm. &amp; Anr.</b>	<b>... Respondent (s)</b>

Counsel for the Appellant (s) :	Mr. Varun Pathak
Counsel for the Respondent(s):	Mr. M.G. Ramachandran, Mr. Anand K. Ganesan Ms. Swapna Seshadri for GUVNL Mr. S.R. Pandey (Rep.) for R.2

**ORDER**

Written note of arguments has been filed by the Respondent.  
The learned counsel for the Appellant seeks some time to make  
submissions in the matter.

Post the matter on **08.08.2011** for hearing.

**(V. J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

TS/KS